

GOVERNMENT OF INDIA
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY
LOK SABHA
STARRED QUESTION NO. *49
TO BE ANSWERED ON 06.02.2019

HIRING OF CONSULTANTS BY UIDAI

***49. SHRI B. VINOD KUMAR:**

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether UIDAI hires Non- Government consultants for performing some of its functions and if so, the details thereof;
- (b) whether consultants were hired for drafting the Aadhaar (Targeted Delivery of Financial and Other Subsidies, Benefits and Services) Act, 2016 and the Regulations under the Aadhaar Act and if so, the details of each consultant hired and the fees paid to them; and
- (c) the list of other consultants hired and fees paid to them for other projects?

ANSWER

MINISTER OF ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI RAVI SHANKAR PRASAD)

(a) to (c): A statement is laid on the Table of the House.

**STATEMENT REFERRED IN REPLY TO LOK SABHA
STARRED QUESTION NO.*49 FOR 06.02.2019
REGARDING HIRING OF CONSULTANTS BY UIDAI

(a) and (b): No, Sir.

(c): Does not arise.
